

question. because the Question Hour is going to be over.

**SHRI PILOO MODY :** It is already over.

**SHRI S. K. SAMBANDHAN :** Will the hon. Minister tell us the percentage of applications for licences for import of silk and the value of silk imported during the last year.

**SHRI CHOWDHARY RAM SEWAK :** As regards the exports of silk, the figures are as follows; in 1965, it was Rs. 282 lakhs; in 1966, it was Rs. 331 lakhs; in 1967, it was Rs. 408.60 lakhs; in 1968, it was Rs. 600 lakhs, and this year, up to October, it is Rs. 10.83 crores.

**SHRI S.K. SAMBANDHAN :** I wanted to have the break-up as between powerloom and handloom.

**SHRI CHOWDHARY RAM SEWAK :** These figures are for both categories.

**SHRI S. K. SAMBANDHAN :** Which is more ?

**THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) :** Handloom is more.

#### WRITTEN ANSWERS TO QUESTIONS

##### Import of fertilizers by private fertilizers companies

\*364. **SHRI GADILINGANA GOWD :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) the names of the private fertilizer companies in India which have been granted import licences ;

(b) the quantity of fertilizers imported by them during the last five years and the value thereof ?

(c) whether it is a fact that the policy of importation of the fertilizers by private companies require re-examination in view of various Government of India undertakings in the trade ; and

(d) if so, what steps are being pro-

posed to be taken in this direction and if not, the reasons therefor ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHOWDHARY RAM SEWAK) :** (a) Details of import licences are published in the "Weekly Bulletin of Industrial Licences, Import Licences and Export Licences", copies of which are available in the Parliament Library.

(b) The figures of actual imports by public and private agencies are not maintained separately.

(c) and (d). The import of fertilizers by private companies is not at present allowed. The import of these goods has been canalised through S. T. C. or is made on Government account by the Department of Agriculture.

##### Removal of Ban on Export of Pulses

\*368. **SHRI N. SHIVAPPA :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that the question of removing of ban on the exports of pulses by India is under the consideration of Government ; and

(b) if not, the reasons therefor ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI CHOWDHARY RAM SEWAK) :** (a) Export of pulses is not banned.

(a) Does not arise.

##### केन्द्रीय जांच ब्यूरो द्वारा केन्द्रीय मंत्रियों के विरुद्ध जांच

\*369. **श्री शशि भूषण :**

**श्री कार्तिक उराव :**

**श्री अमृत नाहाटा :**

**श्री प० सु० सहद :**

क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों में केन्द्रीय जांच